HIGH COURT OF SIKKIM GANGTOK

No.:01/COMP/HCS

Dated: 08.04.2021

NOTICE

Inputs, feedback and suggestions are invited from the general public and all the stakeholders on the **Draft Vision Document- Digital Courts, Vision & Roadmap, Phase III** of the eCourts Project prepared by the Expert Sub-Committee, eCommittee, Supreme Court of India.The same maybe submitted by email at <u>hc-sik@nic.in</u>. The draft vision document is attached at this link <u>https://hcs.gov.in/hcs/sites/default/files/Draft_Vision_Document_eCommittee.pdf</u>

Sd/-Central Project Coordinator High Court of Sikkim